

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1629
ANSWERED ON 28TH NOVEMBER, 2019

EXEMPTION OF REGISTRATION FEES FOR ELECTRIC VEHICLES

1629. SHRI HIBI EDEN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to exempt registration fees for electric vehicles;
- (b) if so, the details thereof including its applicability to various categories of electric vehicles including scooters, motorbikes, auto-rickshaw, cars etc.; and
- (c) the expected date of commencement of this exemption?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Government had inter alia proposed exemption of registration fees for battery operated/electric vehicles to promote the use of eco-friendly vehicles in the country and had notified and published proposed draft amendments to amend the rule 81 of the Central Motor Vehicles Rules, 1989 for seeking comments and objections. The Ministry received feedback from several quarters. The Government has inter alia decided to defer the proposal for exemption of registration fees for battery operated/electric vehicles.
